

1	2	3
15.	Meghalaya	29.89
16.	Mizoram	50.36
17.	Nagaland	64.05
18.	Orissa	3149.26
19.	Punjab	352.35
20.	Rajasthan	2043.74
21.	Sikkim	23.32
22.	Tamilnadu	3509.40
23.	Tripura	132.69
24.	Uttar Pradesh	9460.62
25.	West Bengal	3478.95
26.	A & N Islands	23.58
27.	D & N Haveli	12.80
28.	Daman & Diu	7.54
29.	Lakshadweep	11.82
30.	Pondicherry	23.10
Total		50189.36

Maintenance/Repair of National Highways

*112. SHRI SHANTARAM POTDUKHE:

SHRI JITENDRA NATH DAS:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have any standing guidelines for maintenance of National Highways in the country;

(b) if so, the details thereof;

(c) whether maintenance and repair of National Highways have been neglected due to non availability of adequate resources required for the job;

(d) if so, the details thereof; and

(e) the actual requirement of the funds and allocations made for repairs and maintenance of National Highways during each of the last three years; State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY): (a) and (b). Yes, Sir. There are norms for maintenance and repairs of National Highways which have been updated in 1993, and are accepted by the Government based on which the requirement of funds for maintenance and repairs of National Highways are worked out every year.

(c) and (d). The actual availability of funds for the

maintenance and repair of National Highways is generally of the order of 50 per cent of the requirements and, therefore, desired level of maintenance as per approved norms has not been possible to achieve.

(e) A statement showing the allocations made is enclosed.

STATEMENT

Allocation made for maintenance/repair of National Highways state-wise during the last three years:

Sl. No.	Name of State/ Union Territory	Allocation (Rs. in lakhs)		
		1992-93	1993-94	1994-95
1.	Andhra Pradesh	1249.44	1716.42	2146.64
2.	Arunachal Pradesh	35.41	53.51	67.24
3.	Assam	1039.62	1355.22	1678.23
4.	Bihar	1072.66	1276.45	1472.53
5.	Chandigarh	15.48	14.00	21.00
6.	Delhi	171.80	208.21	143.25
7.	Goa	208.30	225.05	385.65
8.	Gujarat	881.37	1033.95	1316.64
9.	Haryana	380.83	513.86	560.43
10.	Himachal Pradesh	529.55	881.70	894.80
11.	Jammu & Kashmir	143.39	94.54	75.60
12.	Karnataka	1105.87	1234.19	1506.78
13.	Kerala	587.82	726.15	924.10
14.	Madhya Pradesh	1213.25	1316.28	1696.01
15.	Maharashtra	1506.67	1815.54	2150.45
16.	Manipur	73.32	130.47	115.20
17.	Meghalaya	170.27	231.13	270.06
18.	Nagaland	3.50	7.29	4.00
19.	Orissa	738.52	1016.11	1186.50
20.	Pondicherry	5.78	16.02	14.73
21.	Punjab	638.97	661.30	736.97
22.	Rajasthan	1141.02	1339.97	1810.83
23.	Tamil Nadu	1134.69	1643.67	1702.86
24.	Uttar Pradesh	1394.96	1710.52	2065.48
25.	West Bengal	1071.51	1760.45	1744.02
26.	Border Road Development Board (BRDB)*	1796.81	1953.77	1947.90

* Allocation in respect of National Highways entrusted to BRDB in the States of Arunachal Pradesh, Assam, Himachal Pradesh, Jammu & Kashmir, Maharashtra, Manipur, Meghalaya, Nagaland, Mizoram, Sikkim and Tripura.